

IN THE INCOME TAX APPELLATE TRIBUNAL
DELHI BENCHES "E" : DELHI
[THROUGH VIDEO CONFERENCING]

BEFORE SHRI R.K. PANDA, ACCOUNTANT MEMBER
AND
Ms. SUCHITRA KAMBLE, JUDICIAL MEMBER

ITA.No.1742/Del./2020
Assessment Year 2017-18

| | | |
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| Three D Integrated Solutions Limited W-77, GK, South Delhi New Delhi - 110048 PAN AACCT 6372 K (Appellant) | vs. | DCIT Circle - 25(2) New Delhi (Respondent) |
|---|-----|---|

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| For Assessee : | Shri Satish Aggarwal, C.A. |
| For Revenue : | Shri Gaurav Pundir, Sr. D.R. |

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|-------------------------|------------|
| Date of Hearing : | 29.09.2021 |
| Date of Pronouncement : | 29.09.2021 |

ORDER

PER R.K. PANDA, A.M.

This appeal filed by the Assessee is directed against the order dated 28.08.2020 of the Ld. CIT(A)-9, New Delhi, relating to the A.Y. 2017-18.

2. We have heard the Learned Representative of both the parties through video conferencing and perused the material available on record.

3. The Learned Counsel for the Assessee at the outset submitted that assessee has filed Declarations in Form Nos.1 and 2 with the Income Tax Department under the Direct Taxes VIVAD SE VISHWAS SCHEME, 2020 to settle the matters. He has, therefore, submitted that appeals could be disposed of in terms thereto.

4. In view of the above fact, since assessee has availed the benefit under VIVAD SE VISHWAS SCHEME, 2020 to settle the matters, therefore, the appeals of the assessee stands disposed of in terms thereof, subject to approval of the same by the Competent Authority. Appeals of the assessee are accordingly disposed of.

5. In the result, all the appeals of the assessee are disposed of.

Order pronounced in the open Court at the time of hearing itself i.e., on 29.09.2021.

Sd/-
(Ms. SUCHITRA KAMBLE)
JUDICIAL MEMBER

Sd/-
(R.K. PANDA)
ACCOUNTANT MEMBER

Delhi, Dated 29th September, 2021

PY/-

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| 1. | The appellant |
| 2. | The respondent |
| 3. | CIT(A) concerned |
| 4. | CIT concerned |
| 5. | D.R. ITAT 'E' Bench, Delhi |
| 6. | Guard File. |

// By Order //

Assistant Registrar : ITAT Delhi Benches :
Delhi.